GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1763
ANSWERED ON:19.11.2010
IMPROPER USE OF FUNDS ALLOCATED FOR HEALTH PROGRAMMES
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the funds allocated for various health programmes run by the Union Government are not being utilized properly under National Rural Health Mission (NRHM);
- (b) if so, the funds allocated for health programmes and the actual amount spent thereon during each of the last three years;
- (c) whether a cut has to be effected in the allocated funds under the budgetary provisions due to slackness in spending the allocated funds;
- (d) if so, the details thereof; and.
- (e) the action taken/proposed to be taken by the Government to bridge the gap between the spending capacity and budgetary allocations?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a)&(b) The fluids allocated for various health programmes under the National Rural Health Mission (NRHM) are utilized by the State Governments for the activities in the approved Annual Programme Implementation Plans of the States. A statement showing the funds allocated and the utilization reported by the States under various programmes of the National Rural Health Mission (NRHM) such such as RCH-II, NRHM Additionalities, Routine Immunization, Pulse Polio Immunization, Infrastructure Maintenance and National Disease Control Programmes for the Financial Years 2007-08 to 2009-10 is annexed herewith as Annexure. As the statement indicates, the utilization of funds has been increasing over the last three years.
- (c) & (d) No. The absorptive capacities of the States are increasing year after year.
- (e) The expenditure incurred by the States is monitored through quarterly Financial Monitoring Reports (FMKRs) received from the States/UTs, which are reviewed and underutilization, identified if any, communicated to them for taking appropriate measures to improve their performance reviews are also undertaken by Common Review Missions, Joint Review Missions and also through monthly concurrent audit and annual statutory audit of the State/District Health Societies. On the basis of their observations and recommendations, the States re advised to take appropriate remedial measures to ensure timely utilization of funds.